

### Nationalisation of Textile Mills

3039. SHRI N. K. SANGHI: Will the Minister of FOREIGN TRADE be pleased to state:

(a) whether Government of Maharashtra have asked the Central Government to nationalise the textile mills that are presently being run by the State Governments;

(b) if so, the number of such mills and whether these are running at profit; and

(c) whether the Central Government have considered the proposal of the State Government and if so, the decision taken in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE): (a) No, Sir.

(b) and (c). Do not arise.

### Expansion of Election Commission

3040. SHRI SHYAMNANDAN MISHRA: Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether Government are contemplating to expand the Election Commission; and

(b) if so, the size of the expanded Commission?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI NITIRAJ SINGH CHAUDHARY): (a) No, Sir.

(b) Does not arise.

### Export of Woollen Cloth

3041. SHRI D. P. JADEJA: Will the Minister of FOREIGN TRADE be pleased to state:

(a) the number and names of woollen mills in India which are exporting woollen cloth;

(b) the names of the countries to whom the woollen cloth is exported;

(c) the quantity in terms of length of woollen cloth exported by each mill during 1969-70, 1970-71 and 1971-72; and

(d) the foreign exchange earned?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE): (a) to (d). The information is being collected and would be placed on the table of the House.

### Manufacture of Silk in South

3042. SHRI C. K. JAFFER SHARIEF: Will the Minister of FOREIGN TRADE be pleased to state the varieties of silk manufactured in Southern India?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE): Sarees, scarves/stoles, dress materials including brocades, chiffon, georgette, etc. and furnishing fabrics are the popular varieties manufactured in Southern India.

### Powerloom Inquiry Committee

3043. SHRI SUKHDEO PRASAD VERMA: Will the Minister of FOREIGN TRADE be pleased to state:

(a) whether the Powerloom Inquiry Committee has since submitted its report; and

(b) if so, the main recommendations thereof and Government's reaction thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE): (a) and (b). Presumably, the reference is to the Working Group set up, under the chairmanship of the Textile Commissioner, on the 24th of July, 1972, to make a quick assessment of the immediate problems faced by the powerloom and handloom weavers in the various States and suggest measures for the smooth functioning of the two sectors. The Working Group is expected to submit its report by the end of October, 1972.

### सूती वस्त्र निगमों की स्थापना

3044. श्री एम० एस० पुरती: क्या विदेश व्यापार मंत्री यह बताने की कृपा करेंगे कि:

(क) गये राज्यों के नाम क्या हैं जहाँ सूती वस्त्र निगम की स्थापना की गई है; और

(ख) गये राज्यों के नाम क्या हैं जहाँ कपड़ा मिलें विद्यमान हैं किन्तु कोई निगम स्थापित नहीं किया गया है?